

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 183 of 2011 & I.A. No. 272 of 2011**

**Dated: 23<sup>th</sup> July, 2012**

**Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member  
Hon'ble Mr. V.J. Talwar, Technical Member**

**In the matter of:**

**Bhakra Beas Management Board .... Appellant (s)**

**Versus**

**C.E.R.C. & Ors. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Swapna Seshadri  
Mr. Sachin Datta

Counsel for the Respondent (s) : Mr. Jayant Bhushan, Sr. Advocate  
Mr. Manu Seshadri for R-1.  
Mr. Vijay Menghanj, Joint Chief  
Mr. V. Sreenivas, Dy. Chief, CERC

**ORDER**

Heard arguments for both the parties. Learned counsel for both the parties are directed to file their written note of arguments and a copy thereof is supplied to the other party by 30.7.2012.

**(V.J. Talwar)  
Technical Member**

**(Justice P.S. Datta)  
Judicial Member**

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